

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM.II/174/2019/Comp/1516

Dated Shillong, the 20th May, 2026

NOTICE

It is for information of all concerned that the new version of the Meghalaya High Court Mobile Application developed in house by the High Court IT Team with improved services and enhanced security is published on the Google Play Store and Apple App Store. The API services supporting the old Meghalaya High Court Mobile application is decommissioned.



REGISTRAR GENERAL

No.HCM.II/174/2019/Comp/1516A

Dated Shillong, the 20th May, 2026

Copy to:-

1. Registrar cum PPS to Hon'ble Chief Justice, High Court of Meghalaya
2. P.S to Hon'ble Mr Justice H S Thangkhiew, High Court of Meghalaya
3. P.S to Hon'ble Mr Justice W Diengdoh, High Court of Meghalaya
4. P.S to Hon'ble Mr Justice B Bhattacharjee, High Court of Meghalaya
5. PA to Registrar General
6. The District & Sessions Judges Shillong/Nongstoin/Nongpoh/Jowai/Khliehriat/Mawkyrwat/Tura/Williamnagar/Ampati/Baghmara/Resubelpara.
7. Registrar (Administration), High Court of Meghalaya
8. Registrar (Judicial Service), High Court of Meghalaya
9. Judge, District Council Court KHADC/JHADC/GHADC
10. Joint Registrar (Listing), High Court of Meghalaya
11. President/Secretary High Court Bar Association
12. President/Secretary District Court Bar Association
13. Joint Registrar, High Court of Meghalaya
14. Deputy Registrar (Judicial/Accounts), High Court of Meghalaya
15. Assistant Registrar (Judicial/Copying/Establishment/Protocol)
16. The State Informatics Officer, NIC, Meghalaya State Centre
17. The Additional State Informatics Officer, NIC, Meghalaya State Centre

18. *System Analyst with a request to upload the same in the High Court of Meghalaya Website.*

19. *Notice Board*

20. *Office file.*



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